



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/40/ (IB)/2017
NAME OF THE PETITIONER(S) : POONAM ENTERPRISE
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	J. DEVESH NAAR for M/s. Shiva Kumar & Suresh	Counsel for Respondent	
②	M. A. Mudeenan Advocate	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present. Petitioner Counsel stated that there is a chance of settling the matter between the parties. Counsel for the Respondent is directed to make his submission in relation to the submission made by the other side on the next date of hearing. Counsel for the Petitioner stated that the Petitioner has to come from Mumbai for talks and due to the incessant rain and floods at Mumbai, they are unable to come from Mumbai. Considering the submission made by the Counsel for Petitioner, time is enlarged. Put up on 14.09.2017 at 10.30 A.M.

ghk

(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)